

## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 3000 12012

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

: 219/15

PETITION NUMBER

: TP 30 /17 SITI CABLE NETWORK LTD.

NAME OF THE PETITIONER (S)

: KAIZEN DIGITAL CABLE SERVICES

NAME OF THE RESPONDENT (S)

433(e)

UNDER SECTION

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

None appeared for both sides. Parties are called absent. Registry is directed to issue notices to the parties. Posted to 21.03.2017.

MEMBER (J)

MEMBER (T)